COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 179 of 2017

Dated : 11th July, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Odisha Power Transmission Corporation Limited … Appellant(s)
Versus
Tata Sponge Iron Limited & Anr. … Respondent(s)

Counsel for the Appellant(s) : Mr. R. K. Mehta
Ms. Himanshi Andley

Counsel for the Respondent(s) : Mr. M.G. Ramachandran, Sr. Adv.
Mr. R.M. Patnaik
Mr. P.P. Mohanty for R-1

Mr. Rutwik Panda
Ms. Anshu Malik for R-2

ORDER

List the matter for hearing on ***03.10.2019.*** Meanwhile, brief written submissions on arguments be filed by both the parties with advance copy to other side.

(Ravindra Kumar Verma)
Technical Member

(Justice Manjula Chellur)
Chairperson

mk/pk